

4. The concerned State Governments have been requested to explore the possibilities of establishing sanctuaries for the Great Indian Bustards, under the Wildlife (Protection) Act, 1972, with a view to drawing up a project for providing Central assistance under the Central Sector Scheme for development of National Parks and Sanctuaries.

सोन नदी आयोग की स्थापना के लिए मध्य प्रदेश, उत्तर प्रदेश और बिहार के बीच समझौता

\*837. श्री भरत सिंह चौहान :  
श्री छवि राम वर्गल

क्या छवि और सिंघाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सोन नदी आयोग की स्थापना के लिए मध्य प्रदेश, उत्तर प्रदेश और बिहार राज्यों के बीच कोई समझौता हुआ था ;

(ख) यदि हां, तो इस आयोग की स्थापना कब तक की जायेगी ; और

(ग) इस आयोग के सदस्यों के नाम क्या हैं और आयोग के समक्ष मुख्य विचारार्थ विषय क्या हैं ?

छवि और सिंघाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) जी, हां ।

(ख) आयोग की शीघ्र स्थापित करने के लिए प्रयत्न प्रयास किया जा रहा है परन्तु इस समय कोई निश्चित तारीख बताना संभव नहीं है ।

(ग) आयोग के गठन को अन्तिम रूप दिया जा रहा है । इसके विचारार्थ विषयों में ये शामिल होंगे—जल वैज्ञानिक तथा जल-मीसम वैज्ञानिक प्राकृतों का एकत्रण और बिप्लेवण, सोन नदी के जल के वर्तमान तथा प्रस्तावित उपयोग तथा सोन नदी के जल के इष्टतम उपयोग के लिए व्यापक बेसिन तथा क्षेत्रीय योजनाओं का तैयार करना ।

#### Import of Telephone Sets

\*839. SHRI C. R. MAHATA:  
SHRI DHIRENDRA NATH  
BASU:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government have decided to import 2 lakhs telephone sets; and

(b) if so, the details thereof and the progress so far made in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI): (a) There is no proposal for import of 2 lakhs number of ordinary telephone sets. However, a proposal for import of 90,000 "plan" type instruments of the switching type is under consideration.

(b) The tenders for 90,000 "plan" instruments were invited. These are under evaluation.

#### Check on the Quality of Wheat and Rice supplied under 'Food for Work' Programme

\*840. SHRI AINTHU SAHOO:  
Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the rice supplied alongwith wheat in the 'Food for Work' Programme in Orissa is unfit for human consumption;

(b) whether the Ministry intend to take care and see that good and standard quality rice is issued from the Food Corporation of India godown; and

(c) methods of checking prescribed to ensure that bad type of Rice are not issued under this Programme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) No, Sir. It is not correct that the rice supplied under Food for Work Programme in Orissa is unfit for human consumption.

(b) & (c). Instructions have been issued to the FCI authorities to ensure that the foodgrains supplied under the programme conform to the FAQ (Fair Average Quality) and that the supply of foodgrains under

the programme gives no cause for complaint. The State Governments have also been authorized to check the quality of the stock, before taking its delivery for utilization under the Food for Work Programme. Any foodgrains, which do not conform to the FAQ need not be accepted by them. If necessary, they should have a joint inspection of the quality of the foodgrains before taking delivery and complaint, if any, should be brought to our notice.

#### Dowry

\*841. SHRI C. K. JAFFER  
SHARIEF:

SHRI EDUARDO FALEIRO:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to lay a statement showing:

(a) whether there has been increase in the incidences of dowry cases in the country during the last two years;

(b) if so, the details thereof, State-wise, during the last two years;

(c) whether Government have analysed the causes for the increase; and

(d) if so, what steps Government have taken to mobilise public opinion against the evil by enlisting the support of social workers for the work?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). Government have no such information.

(d) The Government have already written to Central Social Welfare Board and voluntary organisations for organising awareness campaigns and tackling the problem through education.

#### C.B.I. Enquiry against Office bearers of Punjab Wakf Board

\*843. SHRI CHANDRA SHEKHAR  
SINGH:

SHRI MOHD. SHAMSUL  
HASAN KHAN:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether he is aware of the C.B.I. Inquiry being conducted against office bearers of Punjab Wakf Board in 1974 to 1977 and the report is submitted to the Government;

(b) whether it is also a fact that there are *prima facie* cases of corruption against those officials; and

(c) whether any action is being taken against those officials, and if not, why?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) & (c). According to the inquiry report of the C.B.I. there was some basis in truth about all the seven allegations which were checked and there was a strong suspicion that criminal offences, like misappropriation, temporary criminal breach of trust, etc., may be involved in relation to some of the office-bearers of the former Punjab Wakf Board. The present Punjab Wakf Board has been asked to furnish the facts and details on the basis of the records available with that Board for the purpose of ascertaining whether there is any *prima facie* case in relation to these charges. Further necessary action will be taken on receipt of the information called for from the Punjab Wakf Board.